

(घ) आपात घोषणा के एकदम पश्चात् से ईमापुर राइफल कारखाने में प्रतिरक्षा सामान के अतिरिक्त सामान का निर्माण बन्द कर दिया गया है। सबसे अधिक प्राथमिकता अब सेवाओं की आवश्यकता-पूर्ति को दी जाती है।

Kalinga Airlines

194. Shri Surendranath Dwivedy: Will the Prime Minister be pleased to state the total amount of money paid to Kalinga Airlines since 1960 for supply operations in NEFA Area?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): Rs. 1,78,33,416 has been paid to Kalinga Airlines since 1960 for supply operations in NEFA Area.

गाजीपुर कालेज में राष्ट्रीय सेना छात्र दल का एयर-विंग

१६५. श्री सरजू पाण्डेय : क्या प्रतिरक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या डिग्री कालेज, गाजीपुर (उत्तर प्रदेश) की ओर से कोई प्रार्थना-पत्र मिला है कि वहां राष्ट्रीय सेना छात्र दल (एन० सी० सी०) के छात्रों के प्रशिक्षण के लिए 'एयर विंग' की स्थापना की जाये ; और

(ख) यदि हां, तो इस विषय में क्या कार्यवाही की गई है ?

प्रतिरक्षा मंत्री (श्री यशवन्त राव खव्हाण) : (क) जी हां।

(ख) कालेज को सूचित कर दिया गया था कि गाजीपुर में किसी उड़ान-क्लब अथवा हवाई अड्डे के अभाव के कारण, वहां एयर विंग यूनिट चाल करना सम्भव नहीं था।

2755 (A1) L.S.—4.

12 hrs.

CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE

(i) COLLAPSE OF WALL OF MASONRY TANK IN MILITARY LINES, SAUGAR

Shri P. K. Deo (Kalahandi): Sir, I call the attention of the Minister of Defence to the following matter of urgent public importance and I request that he may make a statement thereon:—

The reported bursting of a water tank in the Military Lines at Saugar in Madhya Pradesh on the 14th February, 1963 resulting in the death of eight army personnel and injuries to several others.

The Minister of Defence (Shri Y. B. Chavan): Mr. Speaker, Sir. The construction of a masonry tank about 20 feet long, 3 feet wide and 4 feet high on a 3 feet high masonry platform to provide water for bathing and washing purposes for troops at Saugar was sanctioned as an emergency work on 31-12-1962. The tank was constructed by MES departmental labour at Saugar and the construction was completed on the 17th January, 1963.

2. The bathing point was brought into use on the 5th February, 1963 under arrangements of the MES. On the 14th February, 1963, at about 5.00 P.M., both the walls of the tank collapsed suddenly while the ORs were bathing/washing there. This accident resulted in the following casualties:—

(i) Deaths.	Eight.
(ii) Dangerously ill.	Four
(iii) Seriously ill.	Four
(iv) Cases in normal condition.	Two

3. A Court of Inquiry has been ordered to investigate into the circumstances under which the ORs mentioned above have died/received injuries. Headquarters M.P. (Indep) Sub Area has also been asked to hold a technical Court of Inquiry to investigate into the reasons for the collapse of the Water Storage Tank. The results of these investigations are awaited.

Shri P. K. Deo: May I know if this incident is not due to any sabotage by any fifth columnist or by any Communist?

Mr. Speaker: That would be known after the enquiry is made.

Shri Ranga: May I know whether Government have already offered any interim relief to the relatives of the people who have died and also to other people who have received serious injuries?

Shri Y. B. Chavan: Yes, Sir.

(ii) NATIONALISATION OF BANKS IN
 BURMA AND ITS EFFECT ON INDIAN
 BANKING

Shri Rameshwar Tantia: (Sikar): Sir, I beg to call the attention of the Minister of Finance to the following matter of urgent public importance and I request that he may make a statement thereon:

"The Nationalisation of Banks in Burma and its effect on Indian banking there."

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): I understand that in this matter the Finance Minister will make a full statement in a day or two after full information has been collected.

12.06 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF HINDUSTAN
 AIRCRAFT LTD., BANGALORE

The Minister of State in the Ministry of Defence (Shri Raghuramaiah): Sir, I beg to lay on the Table a copy of Annual Report of the Hindustan Aircraft Limited, Bangalore, for the year 1961-62 along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library, see No. LT-601/63.]

INDIAN NAVAL RESERVE AND INDIAN
 NAVAL VOLUNTEERS RESERVE (AMENDMENT)
 REGULATIONS

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan): Sir, I beg to re-lay on the Table a copy of the Indian Naval Reserve and the Indian Naval Volunteer Reserve (Amendment) Regulations, 1962 published in Notification No. S.R.O. 329 dated the 22nd December, 1962, under section 185 of the Navy Act, 1957. [Placed in Library, see No. LT-732/63.]

TRIPURA LAND REVENUE AND LAND
 REFORMS (AMENDMENT) RULES

The Minister of Home Affairs (Shri Lal Bahadur Shastri): I beg to lay on the Table a copy of Notification No. F 39(38) Rev/61 published in Tripura Gazette dated the 6th October, 1962 containing the Tripura Land Revenue and Land Reforms (Amendment) Rules, 1962, under section 198 of the Tripura Land Revenue and Land Reforms Act, 1960. [Placed in Library, see No. LT-851/63.]